

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): (a) The maintenance expenditure of this Sanctuary for the years 1965-66 and 1966-67 was Rs. 6,712 and Rs. 16,153 respectively. No income was derived from this sanctuary during these years.

(b) 10.44 sq. miles.

(c) Approximate number of inmates is 500 and it is gradually increasing.

(d) There is no encroachment in the demarcated sanctuary area.

Calcutta Dock Labour Board

**4454. Shri Sidheshwar Prasad;
Shri Sitaram Kesri;
Shri Shashi Ranjan:**

Will the Minister of **Transport and Shipping** be pleased to state:

(a) whether it is a fact that the Chairman, Calcutta Dock Labour Board is a superannuated person; and

(b) if so, how many extensions have been given to him and the reasons therefor?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) Yes, Sir. The Chairman, Calcutta Port Commissioners, is also appointed as the Chairman, Calcutta Dock Labour Board. The present incumbent of both these posts is a superannuated officer.

(b) The present Chairman, Calcutta Port Commissioners, was appointed initially for a period of two years with effect from 1st April, 1962. He was granted extensions of re-employment for two years from 1st April, 1964 and one year each from 1st April, 1966 and 1st April, 1967. The extensions have been given in the public interest.

National Highways

4455. Shri Nitiraj Singh Chaudhary: Will the Minister of **Transport and Shipping** be pleased to state:

(a) the principles which govern the declaration of a road as a National Highway; and

(b) the standard width fixed for National Highways, metalled and unmetalled portions separately?

The Deputy Minister in the Ministry of Transport and Shipping (Shri Bhakt Darshan): (a) and (b). A statement is laid on the Table of the House. [*Placed in Library. See No. LT-898/67.*]

Diversion of National Highways in M.P.

4456. Shri Nitiraj Singh Chaudhary: Will the Minister of **Transport and Shipping** be pleased to state:

(a) the number of National Highways passing through Madhya Pradesh;

(b) the names of the important towns connected by these Highways;

(c) whether Government propose to divert these Highways to bye-pass cities and populated areas; and

(d) if so, when this is likely to be completed?

The Deputy Minister in the Ministry of Transport and Shipping (Shri Bhakt Darshan): (a) and (b). A statement giving the requisite information is laid on the Table of the House. [*Placed in Library. See No. LT-899/67.*]

(c) Yes, Sir.

(d) The construction of diversion at Indore on National Highway No. 3 has been sanctioned and the work on it is in progress. It is expected to be completed by the end of the fourth Plan period. The works on other diversions and bye-passes have yet to be sanctioned, and it is not possible